

Government keep a close watch on all activities of the misguided Nagaland elements and other extremists in the Eastern parts of the country. Action against them is taken by the Ministry of Home Affairs in close coordination with the Ministries of Defence and External Affairs.

(b) The Governments of Assam and Nagaland, Manipur and the Tripura Administrations are fully alive to the law and order situation. Security Forces have been deployed in the entire region to curb lawless activities. Communications to in-accessible areas have been improved. Cooperation of villagers and their leaders, who desire peace, has been forthcoming increasingly. This has helped to strengthen village defences and defy support to and curb lawless elements.

Union Leaders' Entry in Ordnance Factories

5949. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of DEFENCE be pleased to state :

(a) whether the noted political leaders of Trade Unions are taking advantage in getting easy entry at Ordnance Factories ; and

(b) if so, what is the attitude of Government ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). Trade Union leaders if they are not employees, can get entry into the Ordnance Factories only with prior permission. No advantage is given to them. The attitude of the Government is that no unauthorised person should get entry into the Ordnance Factories without prior permission from the appropriate authority.

Construction of Staff Quarters for Press at Santragachi

5950. SHRI V. N. P. SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of quarters built for the staff of the Government of India Press at Santragachi during the last three years ;

(b) the cost of the same ;

(c) the number of quarters that have remained vacant year-wise ; and

(d) the loss of revenue on this hand ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) 630 quarters were completed by May, 1968.

(b) Rs. 1,24,45,000 approximately.

(c) The number of quarters that remained vacant as in May, 1969, May, 1970 and May, 1971 was 293, 215 and 161 respectively.

(d) It is not possible to calculate exactly the total amount of rent that would have been realised had the quarters been allotted to eligible employees, because the emoluments varied from person to person and so also the rate of recovery. However, on a rough calculation, a sum of Rs. 2,30,000 (approx.) could have been realised as rent by the end of May, 1971.

Expenditure on Ad-hoc Research Schemes by Indian Council of Medical Research

5951. SHRI V. N. P. SINGH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the amount of spent in the last three years by the Indian Council of Medical Research on *ad-hoc* research schemes ;

(b) the number of schemes in progress, year-wise ; and

(c) the number of schemes completed within the initially planned period and the concrete results thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Purchase of water meters of the subsidised Industrial Housing Scheme at Okhla, New Delhi

5952. SHRI V. N. P. SINGH ; Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the C. P. W. D. during October-December 1968 purchased water-meters for the Subsidised Industrial Housing

Scheme at Okhla, New Delhi from a private party at a tendered rate much higher than the contract rate ;

(b) the extra expenditure incurred on this account ;

(c) whether the agreements with the contractors mention that the meters should conform to I. S. I. standards ; and

(d) the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) to (d). The notice inviting tenders for the work of construction of tenements at Okhla included *inter-alia* an item for providing $\frac{1}{2}$ " dia water meters (Indian make) of approved quality with casing etc., complete. The contract for the entire work of construction, including the provision of water meters, was awarded at a certain percentage above the estimated cost put to tender. This percentage compared favourably with the then prevailing market rates and Government did not incur any extra expenditure on the overall work. This being a composite work it was not feasible to single out a particular item for execution separately.

The water meters provided by the contractors were made to I. S. I specifications.

For the reasons explained above, Government have not thought it necessary to take any action in the matter.

Appointment of New High Commissioner for Pakistan

5953. SHRI C. K. CHANDRAPPAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have decided not to appoint immediately a High Commissioner for Pakistan when the present High Commissioner's term expires soon ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India have not taken any such decision.

(b) Does not arise.

Manufacture of air defence equipment and radar by Bharat Electronics Limited

5954. SHRI C. K. CHANDRAPPAN : Will the Minister of DEFENCE be pleased to state whether Bharat Electronics Limited will manufacture air-defence equipment, including the radar ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : Yes, Sir.

Proposal to reduce number of petrol pumps

5955. SHRI BHOGEN德拉 JHA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government are considering a proposal to reduce the number of petrol pumps being put up every year ; and

(b) if so, the reasons thereof ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) To improve to the maximum possible extent, the utilisation of existing retail outlets (pumps), without inconveniencing the consumers, and thus diverting the limited capital resources for higher priority needs.

जालन्धर के निकट एक दुर्घटना में भारतीय वायु सेना के विमान का नष्ट हो जाना ।

5956. श्री कुमन चन्द कश्यप : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अप्रैल, 1971 के उत्तरार्ध में जालन्धर के निकट एक गांव में भारतीय वायु सेना का एक विमान नष्ट हो गया था ;

(ख) क्या सरकार ने दुर्घटना के कारणों की जांच की है ; और

(ग) यदि हां, तो उसके क्या निष्कर्ष निकले हैं ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) भारतीय वायु सेना का एक विमान दौड़ते-दौड़ते